

FORM A**PUBLIC ANNOUNCEMENT**

{Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017}

**For the attention of the stakeholders of
PROGNOSYS E CONSULTING PRIVATE LIMITED**

S. No.	Particulars	Details
1.	Name of Corporate Person	PROGNOSYS E CONSULTING PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	08 th April, 2011
3.	Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Delhi Under Companies Act, 1956
4.	Corporate Identity Number/ Limited Liability Identity Number Of Corporate Person	CIN: U72900DL2011PTC217272
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	Regd. Office: 74, Plot No. 9, Sector - 07, Dwarka, New Delhi - 110075
6.	Liquidation commencement date of Corporate Person	30 th September, 2019
7.	Name, Address, Email Address, Telephone Number and the Registration number of the Liquidator	Name: Munish Kumar Sharma Reg. No. IBBI/IPA-002/IP-N00050/2016-2017/10094 Address: AAF-14, Shipra Krishna Azure, Kaushambi, Ghaziabad-201012, UP Email: munish@mksadvisors.com Contact: 0120-4165725, 98185-67143
8.	Last date for submission of claims	30 th October, 2019

Notice is hereby given that the PROGNOSYS E CONSULTING PRIVATE LIMITED has commenced voluntary liquidation on 30th September, 2019.

The stakeholders of PROGNOSYS E CONSULTING PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 30th October, 2019 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Munish Kumar Sharma

Date: 01st October, 2019



Place: Kaushambi, Ghaziabad